National Company Law Tribunal Allahabad Bench

CPNO. (13) 109/A45/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Bank of Baroda V/S K Batima Fibrers Itd.

SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B Code, 2016.

SI. NO.	<u>Name</u>	Designation	Representation	Signature
<u>1.</u>	Decendon Vikromping Ankit Jain	2 Advocal	Estitions	Ser
<u>2.</u>	Ankit Jain	PCS	Petitioner	Enry
3)	AMIT VERMA	Aguace -	Defendants	dell

CP NO.(IB)109/ALD/2017

Sh. Devendra Vikram Singh, Advocate for the Financial Creditor. Sh. Ankit Jain, PCS filed vakalatnama on behalf of the Financial Creditor. Sh. Amit Verma alongwith Sh. Prashant Kumar, Advocate for the respondents. The respondent files reply to the present petition alongwith objection on its maintainability. A copy thereof is made available to the petitioner counsel.

The case is fixed for the argument on 27th November, 2017.

Dated:13.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)